Annexure-6

Name of the corporate debtor: Techon Labs Pvt. Ltd.; Date of commencement of CIRP: 27.09.2019; List of creditors as on: 05.03.2021.

List of operational creditors (Employees)

(Amount in Rs.)

| _ | | | | | | | | | | | | | (Amount in 113.) | | |
|---|-----|---|--|--|-------------------|---------|----------------------------|-----------------|---------|------------|------------|------------|------------------|--------------|----------|
| S | il. | Name of authorised Name of employee No. Details of control of the process of the | | | Details of claims | | Details of claims admitted | | | | Amount of | Amount of | Amount | Amount of | Remarks, |
| N | lo. | | | | d l | | | | | contingent | any mutual | of claims | claims under | if any | |
| | | representative, | | | | | | | | | claims | dues, that | not | verification | |
| | | if any | | | | | | | | | | may be set | admitted | | |
| | | . , | | | | | | | | | | off | | | |
| Г | | | | | Date of | Amount | Amount | Nature of Claim | Whether | % voting | | | | | |
| | | | | | Receipt | claimed | of claim | | related | share in | | | | | |
| | | | | | | | admitted | | party? | CoC, if | | | | | |
| | | | | | | | | | | applicable | | | | | |
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